

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-20-2020**

Mr. Cholu Dias Petitioner
Versus
The Goa Coastal Zone Management
Authority & Others Respondents

Mr. Nigel da Costa Frias with Ms. Laxmi Sawant, Advocates
for the Petitioner.

Mr. Manish Salkar, Government Advocate for the
Respondents.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 9th June, 2020

P.C.

Liberty to apply once the regular Court hearing
commences.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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